GOVERNMENT OF INDIA MINISTRY OF PETROLEUM & NATURAL GAS **RAJYA SABHA UNSTARRED QUESTION NO - 1245** ANSWERED ON 13.02.2023

BUSINESS EXPENSES CLAIMED BY CVO OF HPCL

1245#. SHRI RAM NATH THAKUR

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) the details of business expenses claimed by the CVO (Chief Vigilance Officer) of Hindustan Petroleum Corporation Limited (HPCL) from October 2020 to December 2022;

(b) the policy under which the business expense has been claimed by CVO (Chief Vigilance Officer); and

(c) the details of the said policy?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

(a) As per the information furnished by HPCL, the business expenses claimed by CVO, HPCL for the period October 2020 to December 2022 are as under:-

| Period | Amount (Rs.) |
|-----------------------------|--------------|
| October 2020 to March 2021 | 2,15,500/- |
| April 2021 to March 2022 | 4,31,000/- |
| April 2022 to December 2022 | 3,23,249.34 |
| TOTAL | 9,69,749.34 |

(b) & (c) The senior management including CVO are entitled to reimbursement of business expenses incurred with certain monthly/yearly limits, as per the policy of HPCL.
